

ITEM NO.33

COURT NO.8

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 53/2022

N. KARTHIKEYAN & ORS.

Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU & ORS.

Respondent(s)

(IA No. 118146/2022 - CLARIFICATION/DIRECTION, IA No. 143938/2022 - INTERVENTION APPLICATION, IA No. 26816/2022 - INTERVENTION APPLICATION AND IA No. 15564/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 3840/2020 (XI-A)

(IA No. 104532/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT AND IA No. 104531/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 2065/2022 (XI-A)

(IA No. 2284/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 116682/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 116681/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 3841-3843/2020 (XII)

(IA No. 116202/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 116201/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(C) No. 1299/2020 (X)

(IA No. 14386/2022 - APPROPRIATE ORDERS/DIRECTIONS)

C.A. No. 2066/2022 (XII)

(IA No. 19111/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 5232/2022 (XII)

(IA No. 43752/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 38771/2022 (XII)

(IA No.187649/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.187655/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 21-03-2023 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE VIKRAM NATH**

For Petitioner(s)

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For Respondent(s)

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UPON hearing the counsel the Court made the following
O R D E R

As prayed, list these matters on 25.04.2023.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)